GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 2340 ANSWERED ON 3RD AUGUST, 2023

DEATHS DUE TO ROAD ACCIDENTS

2340. SHRI SHRINIWAS PATIL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the number of people killed in road accidents is increasing and if so, the details thereof;
- (b) whether any study has been conducted about the causes for road accidents and if so, the details thereof;
- (c) whether bright LED lights in vehicles causes accidents and if so, the details thereof; and
- (d) if so, whether policy regarding installation of bright LED lights in vehicles is being reconsidered and if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) As per the data received from police department of all States/UTs, total number of fatalities due to road accidents in the country for the calendar year 2019 to 2021 is given in the table below:

Year	Fatalities
2019	151113
2020	131714
2021	153972

As per available reports, road accidents occur due to multiple causes such as over speeding, use of mobile phone, drunken driving/consumption of alcohol and drug, driving on wrong side/ lane indiscipline, jumping red light, non-use of safety devices such as helmets and seat belts, vehicular condition, weather condition, road condition, fault of driver / cyclist/ pedestrian etc.

Rule 124 of the Central Motor Vehicles Rules (CMVR), 1989 provides that all types of headlamps shall meet the performance requirements as per AIS:010 (Rev.1) (Part 1, 2 & 4) as applicable, installation requirements as per AIS:008 (Rev1) for four wheeled vehicles and AIS:009 (Rev1) for two and three wheeled vehicles. These standards specify the requirements of Gas discharge [Xenon (HID)] or LED light sources along with other light sources. These Automotive Industry standards are completely aligned with their corresponding UN regulations to address the beam intensity requirements, colour requirements, light distribution, beam pattern, LED module luminous flux, UV etc. to take care of the visibility requirements as well as glare issues. At the time of testing of fitness of transport vehicles, there is provision for testing Headlamp Beam at the Authorised Testing Stations, as per AIS-128:2014. However, implementation of the provisions of Motor vehicles Act, 1988 and Central Motor Vehicles, rules 1989 comes under the purview of respective State Governments and Union Territories.
